

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

(4)

MP No.1316/93 &
OA No.2353/92

Date of decision: 10.5.93.

Ramesh Kumar Applicant

The Commissioner of Police
& ors.

Respondents
CORAM: THE HON'BLE MR. J. P. SHARMA, MEMBER (J)

For the Applicant Sh. S. K. Jain, Counsel.

ORDER (ORAL)

Shri S. K. Jain, learned counsel appears for the applicant, Shri Rakesh Kumar in OA No. 2353 and states that he does not press MP No. 1316/93 regarding a direction to the respondents to allot some other quarter to the applicant. In this MP, it is also prayed that the applicant be allowed to withdraw the OA.

In view of the above, the OA is allowed to be withdrawn and, therefore, dismissed as withdrawn. Interim order already passed automatically lapses.

J. P. SHARMA
(J. P. SHARMA)
Member (J)